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NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.S. NAUIN BALAJ) 2. C. PRABHAKAR

Countel for Regionders

ORDER

Shri K S Navin Balaji, counsel for petitioners present. Shri C Prabhakar, PCS representing R1 to R5 present and filed sur rejoinder, copy of which is served to the other side. Counsel for petitioner sought time to file reply. Time extended at request. Put up on 18.04.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)